

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

M.A.No.245/95
D.A.No.2131/93

(6)

New Delhi, this the 31st day of January, 1995.

Hon'ble Shri N.V.Krishnan, Vice Chairman (A)
Hon'ble Dr.(Ms.) A.Vedavalli, Member (J)

Shri Karan Singh
s/o Shri Bhagwan Singh
r/o GI 873, Sarojini Nagar,
New Delhi/110023.Applicant
(By Advocate Shri R.K.Kapoor)

Vs.

Director General of Works,
Central Public Works Department,
Nirmal Bhawan,
New Delhi.Respondents.

(By Advocate Shri KC Mittal)

ORDER (ORAL)

HON'BLE SHRI N.V.KRISHNAN VICE CHAIRMAN(A)

M.A.No.245/95 has been filed seeking
permission to withdraw the application in
view of subsequent developments of the case.
In the circumstances, the M.A. is allowed.
The permission is granted. The D.A. is
dismissed as having been withdrawn.

A.Vedavalli

N.V.Krishnan

(Dr.A.VEDAVALLI)
Member (J)

(N.V.KRISHNAN)
Vice Chairman (A)

'M'